

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 723**  
TO BE ANSWERED ON 27.07.2015

**ASSET MAPPING OF PANCHAYATS**

723. SHRI C.M. RAMESH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether asset mapping of Panchayats has been started;
- (b) if so, the details thereof; and
- (c) how this mapping helps in providing better amenities to Panchayats and villages?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ  
(SHRI NIHAL CHAND)

(a) & (b): A pilot of asset mapping was completed in eight Gram Panchayats in three States of Haryana, Uttar Pradesh and Rajasthan in June, 2015.

(c): The objective of this project is to map all the immovable assets within a Panchayat/equivalent local body. The digital map thus prepared helps in taking informed development planning decisions relating to infrastructural issues like drinking water supply, irrigation, afforestation, rain water harvesting, health, sanitation, connectivity, education, etc.

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